

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**SUPPLEMENTARY CAUSE LIST DATED 18.03.2019 (MONDAY)**  
**Court of Chairperson (Court Room No.- II)**  
**02:00 PM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

**For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 265 of 2019  <b>(With Defects)</b>	Committee of Creditors of Essar Steel India through State Bank of India Vs. Satish Kumar Gupta & Ors.	Pallavi S. Shroff	
<b>2.</b>	Comp. App. (AT) (Ins) No. 266 of 2019  <b>(With Defects)</b>	State Bank of India & Ors. Vs. Standard Chartered Bank & Ors.	Pallavi S. Shroff	

**By Order**  
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